

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH  
KOLKATA



OA. 350/977/2019

DATE OF ORDE : 23.02.2021

Present : Hon'ble Ms. Bidisha Banerjee, Judicial Member  
Hon'ble Ms. Nandita Chatterjee, Administrative Member

SRIKANTA MONDAL  
VS  
EASTERN RAILWAY

For the Applicant : None  
For the Respondents : None

ORDER (Oral)

Per Ms. Bidisha Banerjee, JM:

None appeared on behalf of the applicant for long, and even today despite repeated calls.

Therefore, it seems that the applicant has lost interest to pursue the matter further.

As such, the OA is dismissed for default invoking Rule 15(1) of CAT (Procedure) Rules, 1987.

(Nandita Chatterjee)  
Member (A)

(Bidisha Banerjee)  
Member (J)

mks